

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4175
ANSWERED ON:25.08.2004
UNANI MEDICINE COURSE
Kamat Shri Gurudas

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Unani medicine course has been derecognised;
- (b) if so, the reasons therefor;
- (c) whether Delhi College of Ayurvedic and Unani Medical College has permitted admission for the Unani Medicine Course inspite of being aware of the derecognition of the course;
- (d) if so, the reasons therefore; and
- (e) the action taken against the management?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a): No, Sir.

(b): Question does not arise.

(c)to(e): The Central Council of Indian Medicine (CCIM) did not permit the Ayurvedic & Unani Tibbia College, New Delhi to take admission in Moalijat subject in the post-graduate course for the session 2003 - 2004, as the college did not fulfil the minimum prescribed standards. However, the admission in M.D. Unani (Moalijat) had already been made for the session 2003- 2004 by the time communication was received from the CCIM. The Principal, Ayurveda & Unani Tibbia College has informed the CCIM that steps are being taken to rectify the shortcomings.